

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(CAA) No.605/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Dynamic Equities Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASORA
Deepak Jain

Admitted

for Petitioners

R

ORDER

Ld. Counsel for the petitioners is present.

Petitioners have filed this petition u/s. 230 - 232 of the Companies Act, 2013. Petitioners have filed 1 paragraph synopsis by which detail of the case is not clear. Petitioners are directed to file detail synopsis within 7 days from today.

List on 15/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)